

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

Appeal No. 169/2017

IN THE MATTER OF:

**Foresight Metal Pvt. Ltd.
Vs
Registrar of Companies**

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

SECTION:

Under Section 252(3)

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

**Ms. Easha Kadian, Advocate for
Income Tax Dept.**

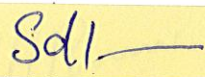
For the ROC/RD (NR):-

Mr. Manish Raj, company prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for arguments on 09.02.2018.


**(M. M. KUMAR)
PRESIDENT**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**